

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1168 OF 2008

TANU SHARMA

Petitioner(s)

VERSUS

HEM BIHARI GAUR

Respondent(s)

(With appln(s) for stay and office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms.Anu Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate appearing for the petitioner has disclosed that the transfer petition has become infructuous in view of the fact that the suit which is preferred to be transferred is now dismissed in default by the Trial Court.

List before the Hon'ble Judge in Chambers at the earliest for appropriate orders, since the petitioner wants to withdraw such transfer petition.

(S.G.SHAH)
Registrar

hj